

Name of the Charge	Class I	Class II
Delhi & Delhi (Central)	165	169
Gujarat	159	153
Kanpur, Meerut and Agra	91	77
Karnataka	65	70
Kerala	44	42
Lucknow and Allahabad	66	55
Madhya Pradesh	59	71
Orissa	26	24
Pune	73	66
Patiala, Haryana & Chandigarh and Amritsar and Jullundur	128	105
Jaipur & Jodhpur	50	66
Tamil Nadu and Coimbatore and Madras (Central)	179	147
V & M Nagpur	37	39
West Bengal & Assam	310	407
TOTAL	2020	1957

Industrial Raw Material and Food-stuff on O.G.L.

640a. SHRI MADHAVRAO SCINDIA : Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state :

(a) whether Government propose to place all industrial raw materials and foodstuffs on OGL (Open General Licence) ;

(b) whether it will check the cornering of licences by a few parties and defeat the shortage of these items ; and

(c) if so, when will this be implemented ?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI MOHAN DHARIA) : (a) to (c). During the last one year, import of a number of items including capital goods, spare parts of machinery, industrial raw materials, etc, has been placed on Open General Licence and free licensing system. Government is not, for the present, considering any proposal for adding to these lists. Further, changes in import policy in this respect will be considered in the light of experience.

Aircraft with Air India and Indian Airlines

640b. SHRI MADHAVRAO SCINDIA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the present strength of various types of aircraft fleet with Air India and Indian Airlines with their year of procurement along with name of suppliers ;

(b) how many out of these, category-wise, are in working condition and how many are defective/under repairs or obsolete ;

(c) whether working aircraft are sufficient to cater to the needs of air-traffic both on domestic and international routes ;

(d) whether there is any proposal to buy some more aircraft by Air India and Indian Airlines ; and

(e) if so, the details of each deal under consideration ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK) : (a) The requisite information is given in the statement attached.

(b) All the aircraft shown in the statement enclosed are in working condition, with the exception of the following :

(i) Of the five Caravelle aircraft in the fleet of the Indian Airlines, three are operating and the remaining two have been phased out and kept aside for disposal.

(ii) one F-27 aircraft is undergoing minor repairs.

(iii) The DC-3 aircraft is presently under overhaul.

(c) No, Sir.

(d) and (e). Air India have placed an order for two more Boeing-747 aircraft. One of these is due for delivery in December, 1977 and the other in May 1978. Presently studies are in progress to ascertain additional requirement of aircraft to cater to the anticipated traffic growth beyond 1979.

Indian Airlines have also placed an order on 9-2-77 for the purchase of three Boeing 737s. These three aircraft are due for delivery in October/November, 1977.

Indian Airlines have no proposal, at present, to acquire additional aircraft.